

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/33(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

Name of the Company:

Ambica Auxiliaries Pvt Ltd
V/s
Jay Geegev Processors Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Mr. Ronak Vijaybhai Aadeshra appeared for the Operational
Creditor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by
speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 04.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of March, 2021